

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2058
TO BE ANSWERED ON 21.12.2018

ONE STOP CENTRES FOR WOMEN PROTECTION

2058. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:
SHRIMATI REKHA VERMA:
DR. SUNIL BALIRAM GAIKWAD:
SHRI LALLU SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Women's Safety Centres/One Stop Centres have been set up to provide safety and protection to women in the country, if so, the salient features and facilities available for women in such centres;
- (b) whether the Government has achieved the aims and objectives for which these centres were set up, if so, the details thereof along with the number of women benefited from such centres, State/UT-wise;
- (c) whether certain States have sent proposals for setting up of more such centres under the scheme, if so, the details of proposals received and approved along with the funds released during the last three years and the current year, State/UT-wise including Tamil Nadu and Maharashtra;
- (d) whether the Government has set up such centres in all the districts of the country in a time bound manner and if so, the details thereof and if not, the reasons for not setting up of such centres in each district; and
- (e) whether any cases of harassment against women have been registered in such centres during the said period and if so, the details thereof along with the action taken/ being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): The Ministry is implementing scheme for setting up One Stop Centres (OSC) since 1st April 2015 to support women affected by violence. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psycho-social counselling, temporary support services to women affected by violence.
- (b) to (e): One Stop Centres are being set up in a phased manner in all the districts of the country. So far, the Ministry of Women and Child Development of the Government of India has given approval to State Governments and Union Territory administrations for setting up 654 One Stop Centres. Also, the Hon'ble Supreme Court of India has directed on 11th December, 2018 that all the States/Union Territories should set up at least one OSC in every district within one year from the date of judgment.

OSCs have been set up in 234 districts till now. The details of One Stop Centres approved and operational along with number of women assisted so far are at **Annexure-I**. State-wise details of fund released for the year 2015-16, 2016-17, 2017-18 and current year are at **Annexure-II**.

Annexure referred to in reply to Part (b) to (d) of the Lok Sabha Un-starred Question No.2058 for 21.12.2018 regarding 'One Stop Centre for Women Protection'

State-wise details of One Stop Centres approved, operational and women assisted

Sl. No.	State/ UTs	Total approved OSCs	Number of functional OSCs	No. of women assisted
1.	Andaman & Nicobar Islands	3	1	472
2.	Andhra Pradesh	13	13	26,884
3.	Arunachal Pradesh	21	2	308
4.	Assam	33	5	720
5.	Bihar	38	8	3,755
6.	Chandigarh	1	1	326
7.	Chhattisgarh	27	27	10,868
8.	Dadra & Nagar Haveli	1	1	40
9.	Daman & Diu	2	1	25
10.	Goa	2	1	977
11.	Gujarat	23	10	894
12.	Haryana	22	7	3,878
13.	Himachal Pradesh	12	1	68
14.	Jammu & Kashmir	22	2	63
15.	Jharkhand	24	3	319
16.	Karnataka	30	7	517
17.	Kerala	14	4	393
18.	Madhya Pradesh	51	50	3,217
19.	Maharashtra	36	11	1,504
20.	Manipur	16	1	10
21.	Meghalaya	11	2	981
22.	Mizoram	9	1	65
23.	Nagaland	11	2	103
24.	Odisha	30	4	857
25.	Puducherry	1	1	51
26.	Punjab	22	7	293
27.	Rajasthan	16	16	4,964
28.	Sikkim	4	1	115
29.	Tamil Nadu	32	6	197
30.	Telangana	31	9	7807
31.	Tripura	8	1	30
32.	Uttar Pradesh	75	24	1,18,833
33.	Uttarakhand	13	4	993
34.	Lakshadweep	0	0	0
35.	NCT of Delhi	0	0	0
36.	West Bengal	0	0	0
	Total	654	234	1,90,527

Annexure –II

Annexure referred to in reply to Part (b) to (d) of the Lok Sabha Un-starred Question No.2058 for 21.12.2018 regarding 'One Stop Centre for Women Protection'

State-wise details of funds released during the year 2015-16, 2016-17, 2017-18 and current years

(Rs. in lakh)

Sl. No.	Proposal Received States/UTs	2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar Islands	13.19	--	31.21	0.50
2	Andhra Pradesh	13.19	268.97	330.14	112.49
3	Arunachal Pradesh	13.19	28.41	53.20	15.57
4	Assam	38.84	75.65	--	1.0
5	Bihar	13.19	198.90	--	--
6	Chandigarh	13.19	--	--	9.31
7	Chhattisgarh	48.30	734.27	167.04	374.87
8	Dadra Nagar Haveli	43.37	--	43.41	.50
9	Daman & Diu	45.88	--	0.00	--
10	Goa	45.88	19.41	10.85	1.0
11	Gujarat	45.88	38.82	127.15	165.76
12	Haryana	36.41	116.48	38.30	467.29
13	Himachal Pradesh	37.68	--	15.00	45.95
14	Jammu & Kashmir	45.88	95.65	87.52	--
15	Jharkhand	10.26	56.82	18.47	--
16	Karnataka	45.88	85.24	62.74	3.00
17	Kerala	45.08	113.65	11.80	2.00
18	Madhya Pradesh	45.88	773.04	131.27	1123.51
19	Maharashtra	45.88	213.55	437.69	20.32
20	Manipur	12.89	--	--	--
21	Meghalaya	13.19	28.41	7.75	30.50
22	Mizoram	37.68	--	61.41	15.63
23	Nagaland	45.88	55.41	80.41	439.87
24	Odisha	10.28	15.00	120.33	--
25	Puducherry	37.00	--	19.41	.50
26	Punjab	43.82	97.07	335.87	276.21
27	Rajasthan	12.12	346.24	28.96	122.02
28	Sikkim	45.88	--	30.17	.50
29	Tamil Nadu	45.88	--	38.83	129.59
30	Telangana	45.88	155.31	301.72	31.82
31	Tripura	45.88	--	--	13.78
32	Uttar Pradesh	45.88	454.63	266.22	1896.20
33	Uttarakhand	13.19	58.24	138.86	35.89
	Total	1102.50	4029.17	2995.73	5335.61